

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1942-1944/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GYANENDRA ETC ETC

Respondent(s)

Date : 09-07-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ALOK ARADHE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Rajdipa Behura, Sr. Adv.
Ms. Philomon Kani, Adv.
Mr. Aniket Tiwari, Adv.
Ms. Neha Dobriyal, Adv.
Dr. Vijendra Singh, AOR

Ms. Apurva Singh, Adv.

For Respondent(s) :Caveator-in-person, AOR

Ms. Manika Tripathy, AOR
Mr. Ashutosh Kaushik, Adv.
Mr. Aman Kumar, Adv.
Mr. Saksham Singh, Adv.

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Alok Kumar (Mob. No. 8978722426, e-mail: alokkumar0144@gmail.com), learned counsel, who is present in Court, is appointed as an amicus curiae to represent respondent no. 3-Sonu who is not appearing in spite of service.
2. Mr. Satveer Singh (respondent-in-person, Mob. no. 9599610654) seeks time to file additional documents. Liberty is granted.

3. List the appeals after partial Court working days.

**(KAPIL TANDON)
COURT MASTER (SH)**

**(MANOJ KUMAR)
COURT MASTER (NSH)**